

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-299(ND)2019

CORAM:

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**DR. DEEPTI MUKESH
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019.**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.**

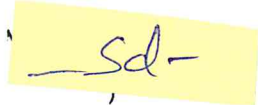
SECTION OF THE COMPANIES ACT: U/s. 9 of IBC Code, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

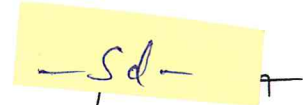
Present: Advocate for the Petitioner.

ORDER

The respondents are proceeded ex-parte on 06.02.2019. The matter is listed for hearing due to paucity of time the matter is adjourned to 09.05.2019.



**(Dr. V.K. Subburaj)
Member (T)**



**(Dr. Deepti Mukesh)
Member (J)**